

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2209
ANSWERED ON 20/12/2022

RELEASE OF FUNDS UNDER MGNREGS

2209. SHRI ARJUN LAL MEENA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to release funds to the State of Rajasthan under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and provide necessary options for payment of material and administrative items in the MGNREGS soft portal; and
- (b) if so, the time by which it is likely to be done and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme.

Under Mahatma Gandhi NREGS, States/UTs (**including Rajasthan**) furnish funds release proposals to the Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

Fund release to the States/UTs is a continuous process and Central Government is committed in making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

In current financial year 2022-23, (as on 16.12.2022), an amount of Rs. 4,259.03 crore has been released for wage component and an amount of Rs.1,900 core has been released for material and administrative components to the State of Rajasthan under Mahatma Gandhi NREGS.

Wage payment is directly released into the accounts of beneficiaries through Direct Benefit Transfer (DBT) and funds for material and administrative components are released to the State Treasury under the Scheme.
